COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 300 & 301 OF 2017 IN
DFR NO. 906 OF 2017

Dated: 30th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Independent Power Producers Association of India ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission &Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. S. Ganesh Sr. Adv.
Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Sanjay Jain, ASG
Mr. Ravi Prakash for R-2

ORDER

(IA Nos.300 of 2017 & IA No.301 of 2017)
(Appl. for Leave to file the appeal & Appl. for condonation of delay)

List the matter on ***31.05.2017***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/kt